

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

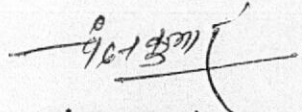
महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1स्था०-36/2021-213, दिनांक-20.01.2026 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

दिनांक-10.02.2026.

  
(चंदन कुमार)

प्रशाखा पदाधिकारी,  
बिहार विधान सभा, पटना ।

श्री अमलीतजी  
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## Declaration of Assets and Liabilities

**Year-2025**

I, **Chandan Kumar**, son of **Sri Uma Kant Singh**, aged 47 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Section Officer, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Mrs. Roopam Kumari	Dependant- 1 Yash Kumar (Son)	Dependant-2 Rashm Kumari (Daughter)	Dependant- 3 Etc. Name
(i)	Cash	Rs. 55,705/-	Rs. 12,251/-	Rs. 11,855/-	Rs. 1,795/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch - A/C Balance Rs. 85,000/- (Approx) (2) PNB Bank A/C (Boaring Road Crossing) - Rs. 1,700/- (Approx) (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs. 50,246/-	SBI A/C in Bihar Vidhan Mandal Branch - Rs 80,876/- (Approx)	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	(1) Shara Bond (Sahara Q Shop) Value Rs. 35,000/- (2) Share of Co-operative Banking Society LTD Current Value Rs. 20,000/-	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Bima Gold Policy of Rs. 1,00,000/- Premium Per Annum Rs. 6667/- (2) LIC Amulya Jeevan Policy of Rs. 25,00,000/- Premium Per Annum Rs. 14,632/- (3) LIC Jeevan Anand Policy of Rs. 1,00,000/- Premium Per Annum Rs. 8,691/- (4) R.D in Post Office of Rs. 2,000/- Per Month for 5 years.	(1) LIC New Money Back Policy of Rs. 1,00,000/- Premium Per Annum Rs. 7,916/- (2) Postal Life Insurance of Rs. 1,00,000/- Per Annum Premium Rs. 3,700/- (Approx)	LIC Jeevan Anuraag Policy of Rs. 1,00,000/- Premium Per Annum Rs. 5,407/-	LIC Jeevan Anuraag Policy of Rs. 1,00,000/- Premium Per Annum Rs. 5,407/-	Nil
(v)	Motor Vehicles (details of make, etc.)	Yamaha FZ-X [ABS BCL3(BS vi)] Reg No- BR01FX9950	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-55gms (Approx.) of Rs. 2,15,055/- (Approx.)	Gold-285 gms (Approx.) of Rs. 12,20,055/- (Approx.) Silver -255 gms (Approx.) of Rs. 24,951/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 56,751/- (Approx.)	Gold- 35 gms (Approx.) of Rs. 1,75,751/- (Approx.) Silver -285 gms (Approx.) of Rs. 41,655/- (Approx.)	Nil
(vii)	Other assets, such as values of claims / interests	Old Assets such as Television, Micro-waves Computer, Refrigerier, Mobile. A.C etc.	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Chandan Kumar*

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral Property as per HUF.(Till date Share is not defined)	1000 Sqfit At-Batora Khatta No-126 Khashara No-658 P.O-Phulwari Sarit Patna Rs.12,35,000/- ( Approx.)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral Property as per HUF.(Till date Share is not defined)	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3BHK Flat of 1119 Sq.Ft. (F. No-303, Siddhi Priya App.) Chandrashaker Nager Road,Gola Road, Danapur. (Current Value Rs.4700000 App.)	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF.(Till date Share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2025
(a)	(i) Loans from Banks	Rs. 2,00,000/- Loan from Co-operative Banking Society LTD Rs. 90,000/- ( Approx.) Loan from Axix bank Credit card ending 9699 and 6762 Housing Loan in SBI of Rs.43,60,892/-	Rs. 96,000/- ( Approx.) Rs. 65,700/- ( Approx.) Rs.42,95,000-( Approx.)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water	Nil	Nil
		Nil	Nil

	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.73,300/- Assessment Year 2025-2026. <b>Pan No-APDPK2101E.</b>	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Chandan Kumar* .....

Name of Employee: **Chandan kumar.**

Designation: **Section Officer.**

Department: **Bihar Legislative Assembly Secretariat,**

**Patna.**

Place: Patna.

Date: 10.02.2026.